

NEXT HEARING
Tuesday, August 24th 2021

**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
ORIGINAL APPLICATION NO. 112/2020/EZ**

IN THE MATTER OF:-

Dhanishwar Debnath

...Applicant

Versus

Union of India & Ors.

...Respondents

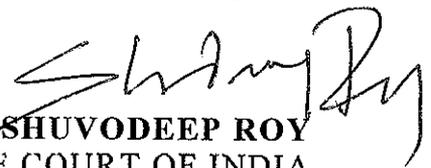
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Filed on ~~21-08~~ 21-08-2021

21-08-21

Filed by


SHUVODEEP ROY

SUPREME COURT OF INDIA

Ch. No.: 141, Lawyers Chambers

M.C Setalvad Chamber Block,

Supreme Court of India

New Delhi - 110 001

Email: shuvodeep_roy@rediffmail.com

Mob: 9818182688



BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
ORIGINAL APPLICATION NO. 112/20200/EZ

1
Nagesh Kumar B, IAS
District Magistrate, North Tripura

IN THE MATTER OF:-

Dhanishwar Debnath

...Applicant

Versus

Union of India & Ors.

...Respondents

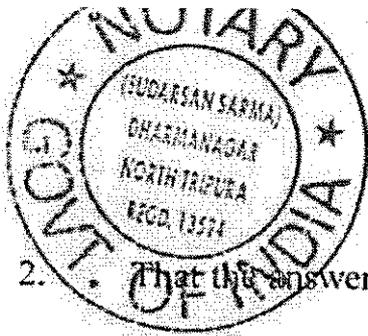
REPLY AFFIDAVIT BY RESPONDENT NO.6

(DIST. MAGISTRATE, DHARMANAGAR, NORTH TRIPURA)

I, Shri Nagesh Kumar B, aged 33 years, S/o A Byrappa, serving as District Magistrate, North Tripura District, Dharmanagar, Tripura, do hereby solemnly state and affirm as under:-

1. That deponent is arrayed as the Respondent No. 6 in the present Application, and in course of discharge of his official duties, the deponent has become conversant with the facts of the instant case and being duly authorized, the deponent is fully competent to swear the present affidavit.


21/10/2021
(SUDARSAN SARMA)
NOTARY, Govt. of India
Regd. No. 13524
Dharmanagar, North Tripura



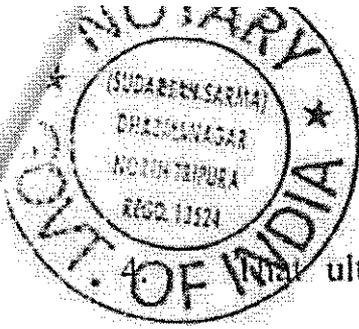
2

MAGISTRATE, JUDGE, TMS
DISTRICT REGISTRAR & COLLECTOR
NORTH TRIPURA, DHASMANAGAR

2. That the answering respondent herein has been issued notice vide Order dated 9.6.2021 and is filing the present response in respect of issues pertaining to the answering respondent, without filing any para-wise response. The answering respondent does not admit any averment made in the Application by the Applicant and nothing shall be deemed to be admitted by the answering respondents unless specifically admitted herein under. The answering respondent, however, craves leave of the Hon'ble Tribunal to file detailed / para-wise response, if required, at a later stage.

3. That it is a fact that due to serious ethnic problems in neighboring Mizoram, 5286 Bru (Reang) families (approx) were migrated to Tripura and started living in Kanchanpur Sub-Division under North Tripura District from 20.10.1997. It is an established fact that in the past years, upto 04.12.2019, several sincere attempts were made jointly by the Govt. of India, Govt. of Tripura and Govt. of Mizoram for the repatriation of said Bru-migrants to Mizoram but during the said process very few families were responded for repatriation.


21/02/2021
(SUDARSAN SARMA)
NOTARY, Govt. of India
Regd. No. 12574
Dhasmanagar, North Tripura



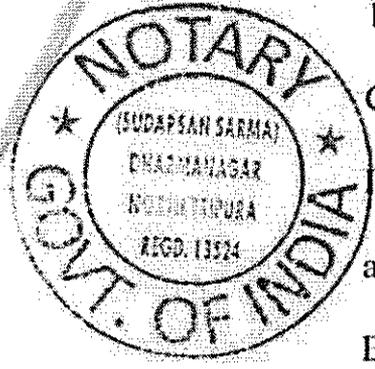
3
Magistrate & Collector
North Tripura, Dharmamagar

ultimately, a Quadripartite Agreement was executed between Government of India, Government of Tripura, Government of Mizoram and Bru Representative Organizations on 16.1.2020, vide which it has been decided that the Bru families then residing in temporary relief camps in Tripura after 30.11.2019 and willing to settle in Tripura, will be resettled in Tripura.

These families will be entitled to rehabilitation package which included, *inter alia*, fixed deposit of Rs 4,00,000/- per family for a period of 2 (Two) years, giving resettled family a piece of land in clusters measuring 30' x 40' for construction of house. Government of India to provide funds to Government of Tripura for diversion of forest land and acquisition of private land required for resettlement. Financial assistance includes a sum of Rs. 1,50,000/- towards House Building Assistance in Tripura, Rs. 5,000/- per family per month as cash assistance and free ration per family for periods of 2 years from the date of shifting to resettled locations that would be identified, and many others.


21/02/2020
(SUDARSAN SARMA)
NOTARY, Govt. of India
Regd. No. 13524
Dharmamagar, North Tripura

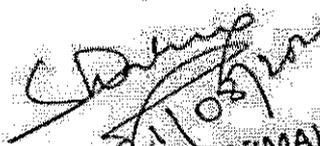
4
Nagesh Kumar IAS
District Magistrate

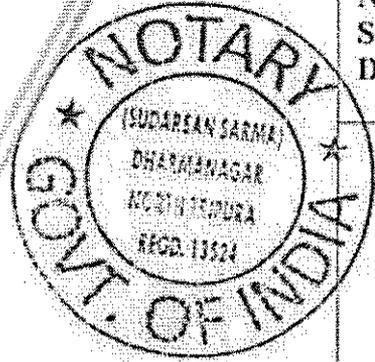


5. That towards implementation of the Quadripartite Agreement dated 16.1.2020, which was executed between Government of India, Government of Tripura, Government of Mizoram and Bru Representative Organizations, in total there were diversion proposals against six number of locations under Kanchanpur Sub-Division viz. Bikramjoypara, Manu-Chailengta, Gachirampara, Bhandirima-Pushporampara, Anandabazar & Nandirampara towards the resettlement of Bru migrants under North District.

The concerned Sub-Divisional Magistrate, been duly authorized, had initiated the diversion proposals against above mentioned locations under the Forest Conservation Act, 1980, and the proposals were uploaded in e-PARIVESH site. The letters of the Chief Conservator of Forests and Nodal Officer FCA has been received by the concerned SDMs in the following sites in Kanchanpur Sub-Division, for initiating

proposal are as under :-


(SUDARSAN SARMA)
NOTARY, Govt. of India
Regd. No. 13524
Dharmnagar, North Tripura



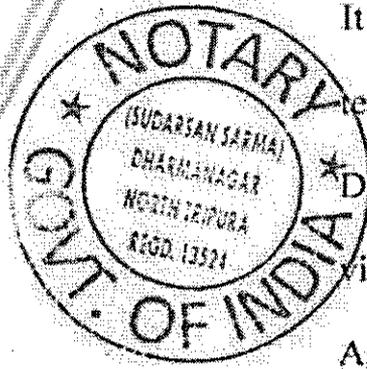
5
 Nabesh Kumar P. Das
 District Magistrate & Collector
 Dharamnagar

Name of Sub-Division	Proposed Location	Mouja	Area	Proposal No.	Letter No & Date of Nodal Officer, FCA
Kanchanpur	Gachirampara	Gachirampara	25 Ha	FP/TR/REH AB/50745	F.6-1279/FC/FOR-2020/29265-271 dt-17.10.2020
	Manu-Chailengta	Manu-Chailengta RF	25 Ha	FP/TR/REH AB/50604	F.6-1279/FC/FOR-2020/27929-935 dt-08.10.2020
	Anandabazar	CCRF	25 Ha	FP/TR/REH AB/50666	F.6-1279/FC/FOR-2020/29265-271 dt-08.10.2020
	Bikramjoypara	Ujan Machmara RF	10 Ha	FP/TR/REH AB/50628	F.6-1279/FC/FOR-2020/29936-943 dt-08.10.2020
	Nandirampara	Ujan Machmara RF	10 Ha	FP/TR/REH AB/50707	F.6-1279/FC/FOR-2020/28637-644 dt-13.10.2020
	Bhanirima-Pushporarnpara	CCRF	25 Ha	FP/TR/REH AB/50713	F.6-1279/FC/FOR-2020/28645-652 dt-13.10.2020

6. That there is no suitable khas land of required quantum available in the District for resettlement of Bru-Migrants and in some cases there were local objections towards the land so identified in the very locality for the very resettlement purpose.

(Signature)
 21/08/20
 (SUDARSAN SARMA)
 NOTARY, Govt. of India
 Regd. No. 13524
 Dharamnagar, North Tripura.

6
The Assistant District
Magistrate & Civil
Judge, Dharmanagar



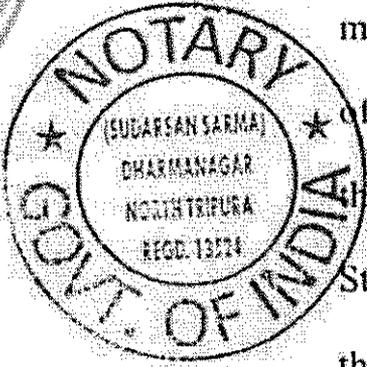
It is submitted that since 1997, the Bru-Migrants are residing in the temporary relief camps located in Kanchanpur & Panisagar Sub-Division and their resettlement programme has been taken-up with a view to give an end to their uncertainty in terms of the Quadripartite Agreement dated 16.1.2020, for which the proposals were initiated for diversion of forest land, in absence of suitable khas land. However, it is submitted that, before selection of the sites for resettlement, due care was taken to maintain the interest of local inhabitants by addressing the issue regarding resettlement before the concerned ADC village committee and local people through convening a special gram sabha.

Above all, the Bru-Migrants (Reang Community) identify as a tribal ethnic group and like to live in close association with nature and forest owing to their traditional culture and living practices. Consequently, the six proposals were initiated for diversion of forest land by the SDM, Kanchanpur as per the Forest Conservation Act, 1980.

Sudarsan Sarma
21/03/2021
(SUDARSAN SARMA)
NOTARY, Govt. of India
Regd. No. 13524
Dharmanagar, North Tripura

(Handwritten signature)
NAGESH KUMAR B. IAS.
District Magistrate, Charmanagar

7. That due emphasis in respect of maintenance of ecology was given at the time of selection of locations and thus to reduce dependence of Bru migrant families, to be settled in the very locations, the plan in respect of various wage employment scheme of the Government was to ensure their livelihood and for their Skill Development to be taken up by the State Govt. Moreover, there are other financial benefits to be rendered to the migrant families when they will be settled in the identified locations as per Quadripartite Agreement signed on 16.01.2020.

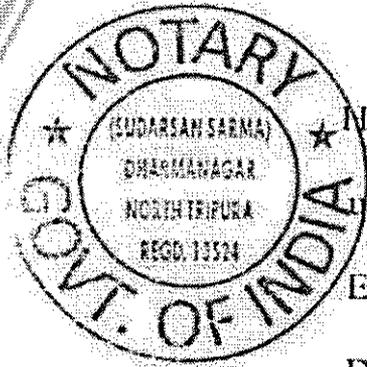


8. That the proposals towards diversion of the land under Kanchanpur Sub-Division were processed under the procedure laid down under the Forest Conservation Act, 1980, and the land chosen for the compensatory afforestation are degraded forest land as per the report of Divisional Forest Officer, North Tripura.

9. That it is further submitted as regards the e-tenders, subject-matter of the present Application, that those e-Tenders as floated by the Executive Engineer, Rural Development Department, R.D Kanchanpur Division,

(Handwritten signature)
21/02/2021
(SUDARSAN SARMA)
NOTARY, Govt. of India
Regd. No. 13524
Charmanagar, North Tripura

were subsequently cancelled by the Executive Engineer, Rural Development Department, R.D Kanchanpur Division.



However, the works relating to provide drinking water in different places under Kanchanpur / Panisagar Sub-Division has been taken up by the Executive Engineer, Drinking Water and Sanitation Division, Dharmaganar, North Tripura, under various schemes of the Govt.

True copy of e-tender Summary Report showing cancellation of e-Tender is annexed herewith as Annexure – R/1, 2 and 3 [Page 11 to 20].

10. That the Answering Respondent submits that the steps taken by them in the present case are in consonance with the applicable legal provisions, including provisions of the Forest (Conservation) Act, 1980, as pointed out hereinabove.

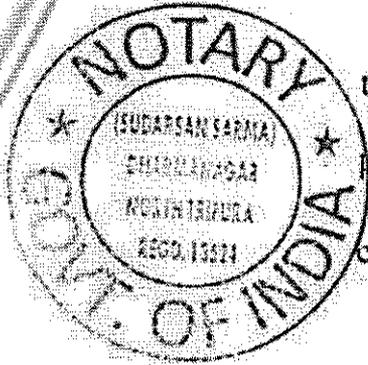
The Applicant is not entitled to any relief in the present proceedings.

Sudarsan Sarma
21/08/2017
(SUDARSAN SARMA)
NOTARY, Govt. of India
Regd. No. 13524
Dharmaganar, North Tripura

DEPONENT
Sudarsan Sarma
Sudarsan Sarma, IAS
District Magistrate & Collector
North Tripura, Dharmaganar

VERIFICATION:-

Verified on this the 21st day of August, 2021, that the contents of the above affidavit of mine are true and correct to the best of my knowledge and belief. No part of it is false and nothing material is concealed therein.



Identified by me

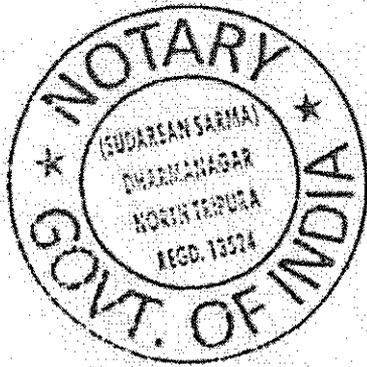
Radhanta Das
21-08-21

Radhakanta Das
Asstt. Public Prosecutor
Judicial Magistrate's Court
Dharmamagar, North Tripura

DEPONENT

[Signature]
Nitesh Kumar B. IAS
District Magistrate & Collector
North Tripura, Dharmamagar.

[Signature]
21/08/2021
(SUDARSAN SARMA)
NOTARY, Govt. of India
Regd. No. 13524
Dharmamagar, North Tripura



10

AFFIDAVIT
Solemnly Affirmed &
Declared Before Me

Of Nagesh Kumar B.
Identified PR - Jagan Moh.
This day of 21/08/2020
Dharmamagar 3:20 pm

Sudarsan Sarma
21/08/2020

(SUDARSAN SARMA)
NOTARY, Govt. of India
Regd. No. 13524
Dharmamagar, North Tripura

Annexure R/1 11

GOVERNMENT OF TRIPURA
OFFICE OF THE EXECUTIVE ENGINEER
RD KANCHANPUR DIVISION
KANCHANPUR, NORTH TRIPURA

F.NO: S(4)/EE/RD/KCP/DIV/2020-21/ 8087

Dated: 04/01/2021

Cancellation Order

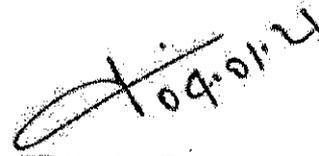
Dormitory with kitchen cum Toilet at Manu Challengta RF (9 Unit) Vide Tender ID: 2020_CERDD_13565_1 has been cancelled due to administrative reason.

This is for information to all concerned bidders.


Executive Engineer
RD Kanchanpur Division
Kanchanpur, North Tripura

Copy to:-

1. The Superintending Engineer, RD 3rd Circle, Kumarghat, Unakoti Tripura for favour of your kind information please.


Executive Engineer

12

Tripura Tenders		eProcurement System of Government of Tripura Tender Summary Reports					
		Date : 21-Jun-2021 12:42 PM					
		Print					
Organisation Chain :	Chief Engineer, Rural Development Department Superintending Engineer Circle-3, CE, RDD Executive Engineer Northern Division-2						
Tender ID :	2020_CERDD_13565_1						
Tender Ref No :	ePT25/EE/RD/KCP/DIV/2020-21						
Tender Title :	Construction of dormitory with kitchen cum store toilet cum bathroom with water storage tank for 30 person at Manu Chailengta RF under Dasda RD Block during the FY 2020-21 (09 Nos Unit)						
Bids List							
This tender has been Cancelled before technical bid opening summary							
Corrigendum Details							
S.No.	Corrigendum Title	Corrigendum Type	Corrigendum Description	Corrigendum Reason	Published Date	Document Name	Doc Size (In KB)
1	CANCELLATION ORDER	Cancellation of Tender	CANCELLATION OF THE TENDER	Due to administrative reasons/issues	14-Jan-2021 05:46 PM	Manuc9.pdf	198.7
				Tendering Inviting Authority			

GOVERNMENT OF TRIPURA
 RURAL DEVELOPMENT DEPARTMENT
 OFFICE OF THE EXECUTIVE ENGINEER
 R.D KANCHANPUR DIVISION

Notice Inviting e- tender.

PRESS NOTICE INVITING e-TENDER NO: ePT25/EE/RD/KCP/DIV/2020-20

Dated 04.11.2020

The Executive Engineer, R.D Kanchanpur Division, Kanchanpur, North Tripura invites on behalf of the 'Governor of Tripura' percentage rate two cover bid system e-tender from the eligible Contractors /Firms/Agencies of appropriate class registered with PWD/TTAADC/MES/CPWD/Railway/Other State PWD up to 5.00 P.M. on 19.11.2020 for the following work:

SL NO	NAME OF THE WORK	ESTIMATED COST	EARNEST MONEY & BID FEE	TIME FOR COMPLETION	LAST DATE AND TIME FOR DOCUMENT DOWNLOADING AND BIDDING	TIME AND DATE OF OPENING OF BID	DOCUMENT DOWNLOADING AND BIDDING AT APPLICATION	CLASS OF BIDDER
1	Construction of dormitory with kitchen cum store, toilet cum bathroom with water storage tank for 30(thirty) person at <u>Manu Challengta RF under Dasda RD Block during the FY 2020-21 (09 nos unit)</u> (CANCELLED)	Rs. 82,72,601.00	EMD: Rs. 82,726.00 BID FEE: Rs. 2,500.00 (Non refundable)	04 (Four) Months	Up to 19.11.2020 1700 Hours	At 20.11.2020 12:00 Hours	https://tripuratenders.gov.in	Appropriate Class

Eligible bidders shall participate in bidding only in online through website <https://tripuratenders.gov.in>. There will be no option for offline bid/Physical dropping of tender. Bidders are allowed to bid 24x7 until the time of Bid closing with option for Re-Submission, wherein only their latest submitted Bid would be considered for evaluation. The e-Procurement website will not allow any Bidder to attempt bidding, after the scheduled date and time. Earnest Money Deposit (EMD) and Bid Fee (Tender fee) are to be paid through online portal only the same shall be accessible by intending Bidder through website <https://tripuratenders.gov.in>. Bid Fee of Rs. 2,500.00 (Rupees Two Thousand Five Hundred) only is Non-Refundable.

The successful Bidder (L₁) will also have to deposit Bank Guaranty as security deposit prior to award of work and however, intending bidders and other Bidders may like to be present at the Bid opening. For any enquiry, please contact by e-mail to ceer.d.kcp-tr@gov.in. Pre-Bid Conference: Date: - 11.11.2020 Time: 12.00 Noon.


 Executive Engineer
 R.D. Kanchanpur Division
 Kanchanpur, North Tripura

Annexure R/2

14

GOVERNMENT OF TRIPURA
OFFICE OF THE EXECUTIVE ENGINEER
RD KANCHANPUR DIVISION
KANCHANPUR, NORTH TRIPURA

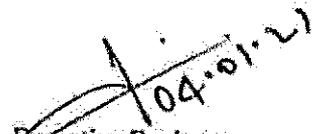
F.NO: 8(4)/EE/RD/KCP/DIV/2020-21/ 8088

Dated: 04/01/2021

Cancellation Order

Dormitory with kitchen cum Toilet at Manu Challengta RF (8 Unit) Vide Tender ID: 2020_CERDD_13568_1 has been cancelled due to administrative reason.

This is for information to all concerned bidders.


Executive Engineer
RD Kanchanpur Division
Kanchanpur, North Tripura

Copy to:-

1. The Superintending Engineer, RD 3rd Circle, Kumarghat, Unakoti Tripura for favour of your kind information please.


Executive Engineer

	eProcurement System of Government of Tripura Tender Summary Reports																								
Tripura Tenders	Date : 21-Jun-2021 12:41 PM																								
 Print																									
Organisation Chain :	Chief Engineer, Rural Development Department Superintending Engineer Circle-3, CE, RDD Executive Engineer Northern Division-2																								
Tender ID :	2020_CERDD_13568_1																								
Tender Ref No :	ePT26/EE/RD/KCP/DIV/2020-21																								
Tender Title :	Construction of dormitory with kitchen cum store, toilet cum bathroom with water storage tank for 30 (Thirty) person at Manu Chailangta RF under Dasda RD Block during the FY 2020-21(08 Nos unit)																								
<table border="1" style="width: 100%; border-collapse: collapse;"> <tr> <td style="text-align: center;">Bids List</td> </tr> <tr> <td style="text-align: center;">This tender has been Cancelled before technical bid opening summary</td> </tr> </table>		Bids List	This tender has been Cancelled before technical bid opening summary																						
Bids List																									
This tender has been Cancelled before technical bid opening summary																									
<table border="1" style="width: 100%; border-collapse: collapse;"> <tr> <th colspan="8" style="text-align: left;">Corrigendum Details</th> </tr> <tr> <th>S.No.</th> <th>Corrigendum Title</th> <th>Corrigendum Type</th> <th>Corrigendum Description</th> <th>Corrigendum Reason</th> <th>Published Date</th> <th>Document Name</th> <th>Doc Size (in KB)</th> </tr> <tr> <td>1</td> <td>CANCELLATION ORDER</td> <td>Cancellation of Tender</td> <td>CANCELLATION OF THE TENDER</td> <td>Due to administrative reasons/issues</td> <td>04-Jan-2021 05:50 PM</td> <td>ManuCB.pdf</td> <td>204.39</td> </tr> </table>		Corrigendum Details								S.No.	Corrigendum Title	Corrigendum Type	Corrigendum Description	Corrigendum Reason	Published Date	Document Name	Doc Size (in KB)	1	CANCELLATION ORDER	Cancellation of Tender	CANCELLATION OF THE TENDER	Due to administrative reasons/issues	04-Jan-2021 05:50 PM	ManuCB.pdf	204.39
Corrigendum Details																									
S.No.	Corrigendum Title	Corrigendum Type	Corrigendum Description	Corrigendum Reason	Published Date	Document Name	Doc Size (in KB)																		
1	CANCELLATION ORDER	Cancellation of Tender	CANCELLATION OF THE TENDER	Due to administrative reasons/issues	04-Jan-2021 05:50 PM	ManuCB.pdf	204.39																		
Tendering Inviting Authority																									

(For publication in the
Local Newspapers and
Websites)

16
GOVERNMENT OF TRIPURA
RURAL DEVELOPMENT DEPARTMENT
OFFICE OF THE EXECUTIVE ENGINEER
R.D KANCHANPUR DIVISION

Notice inviting e-tender.

PRESS NOTICE INVITING e-TENDER NO: ePT26/EE/RD/KCP/DIV/2020-20

Dated 04.11.2020

The Executive Engineer, R.D Kanchanpur Division, Kanchanpur, North Tripura invites on behalf of the 'Governor of Tripura' percentage rate two cover bid system e-tender from the eligible Contractors /Firms/Agencies of appropriate class registered with PWD/TTAADC/MES/CPWD/Railway/Other State PWD up to 5.00 P.M. on 19.11.2020 for the following work:

SL NO	NAME OF THE WORK	ESTIMATED COST	EARNEST MONEY & BID FEE	TIME FOR COMPLETION	LAST DATE AND TIME FOR DOCUMENT DOWNLOADING AND BIDDING	TIME AND DATE OF OPENING OF BID	DOCUMENT DOWNLOADING AND BIDDING AT APPLICATION	CLASS OF BIDDER
1	Construction of dormitory with kitchen cum store, toilet cum bathroom with water storage tank for 30 (Thirty) person at Manu Challengta RF under Dasda RD Block during the FY 2020-21 (08 nos unit)	Rs.73,71,806.00	EMD: Rs. 73,718.00 BID FEE: Rs. 2,500.00 (Non refundable)	04 (Four) Months	Up to 19.11.2020 1700 Hours	At 20.11.2020 12.00 Hours	https://tripuratenders.gov.in	Appropriate Class

(CANCELLED)
Eligible bidders shall participate in bidding only in online through website <https://tripuratenders.gov.in>. There will be no option for offline bid/Physical dropping of tender. Bidders are allowed to bid 24x7 until the time of Bid closing, with option for Re-Submission, wherein only their latest submitted Bid would be considered for evaluation. The e-Procurement website will not allow any Bidder to attempt bidding, after the scheduled date and time. Earnest Money Deposit (EMD) and Bid Fee (Tender fee) are to be paid through online portal only the same shall be accessible by intending Bidder through website <https://tripuratenders.gov.in>. Bid Fee of Rs. 2,500.00 (Rupees Two Thousand Five Hundred) only, is Non-Refundable.

For any enquiry, please contact by e-mail to eerd.kcp-tr@gov.in. Pre-Bid Conference: Date: 11.11.2020 Time: 12.00 Noon.


Executive Engineer
R.D. Kanchanpur Division
Kanchanpur, North Tripura

Annexure R/3

17

GOVERNMENT OF TRIPURA
OFFICE OF THE EXECUTIVE ENGINEER
R.D. KANCHANPUR DIVISION
KANCHANPUR : NORTH TRIPURA

No. E. 8(3)/EE/RD/KCP/DIV/TENDER CORR./2020-21/ 7559

Dated: 10.11.2020

CANCELATION ORDER

Due unavoidable circumstance DNT No.: cDT11/SE/RDC-3/KCP/DIV/2020-21 dated. 05.11.2020, against PNIT NO.:cPT27/EE/RD/KCP/DIV/2020-21/ DATED:05.11.2020 for the work Construction of dormitory shed with kitchen & store, toilet and bath cum water storage tank for 30 (thirty) person at Bhandarima Pusporampara under Dasda RD Block during the year 2020-21. is hereby treated cancelled.

~~Executive Engineer~~
10.11.20
R.D. Kanchanpur Division
Kanchanpur, North Tripura

Copy to :-

I. The Superintending Engineer, R.D. Circle-III, Kumarghat, Unakoti Tripura, for favour of kind information.

~~Executive Engineer~~

18

**GOVERNMENT OF TRIPURA
RURAL DEVELOPMENT DEPARTMENT
OFFICE OF THE EXECUTIVE ENGINEER
R.D KANCHANPUR DIVISION**

PNIT NO: ePT27/EE/RD/KCP/DIV/2020-21/

DATED: 05.11.2020

On behalf of the 'Governor of Tripura' the Executive Engineer, R.D Kanchanpur Division, Kanchanpur, North Tripura, Tripura invites percentage rate e-tender (2 – COVER BID SYSTEM) from the eligible Contractors /Firms/Agencies of appropriate class registered with PWD/TTAADC/MES/CPWD/Railway/Other State PWD up to 5.00 PM on 20.11.2020 for the following works:

SL NO	NAME OF THE WORK	ESTIMATED COST	EARNEST MONEY	TIME FOR COMPLETION
1	Construction of dormitory shed with kitchen & store, toilet and bath cum water storage tank for 30 (thirty) person at <u>Anandabazar</u> CCRF mouja under <u>Dasda</u> RD Block during the year 2020-21. <u>(10 (Unit)</u> DNITNo: eDT09/SE/RDC-3 /KCP /DIV/2020-21 dated: 5.11.2020.	Rs. 91,92,286.00	Rs. 91,923.00	04 (Four) Months
2	Construction of dormitory shed with kitchen & store, toilet and bath cum water storage tank for 30 (thirty) person at <u>Bhandarima</u> Pusporampara under <u>Dasda</u> RD Block during the year 2020-21. <u>(09 (Unit).</u> DNITNo: eDT10/SE/RDC-3 /KCP /DIV/2020-21 dated: 5.11.2020.	Rs. 82,72,601.00	Rs. 82,726.00	04 (Four) Months
3	Construction of dormitory shed with kitchen & store, toilet and bath cum water storage tank for 30 (thirty) person at <u>Bhandarima</u> Pusporampara under <u>Dasda</u> RD Block during the year 2020-21. <u>(08 (Unit).</u> DNITNo: eDT11/SE/RDC-3 /KCP /DIV/2020-21 dated: 5.11.2020.	Rs. 73,71,806.00	Rs. 73,718.00	04 (Four) Months

4	Construction of dormitory shed with kitchen & store, toilet and bath cum water storage tank for 30 (thirty) person at <u>Wainbukeherra Ranipara Damcherra RF</u> under <u>Damcherra RD Block</u> during the year 2020-21. (05 Unit). DNITNo: eDT12/SE/RDC-3 /KCP /DIV/2020-21dated: 5.11.2020.	Rs. 45,93,863.00	Rs. 45,939.00	04 (Four) Months
5	Construction of dormitory shed with kitchen & store, toilet and bath cum water storage tank for 30 (thirty) person at <u>Gachirampara</u> under <u>Dasda RD Block</u> during the year 2020-21. (07 Unit). DNITNo: eDT13/SE/RDC-3 /KCP /DIV/2020-21dated: 5.11.2020.	Rs. 64,33,230.00	Rs. 64,332.00	04 (Four) Months

Last Date for Document Downloading is 20.11.2020 up to 5.00 PM & Time and Date for Opening of Technical Bid is at 1200 NOON on 21.11.2020. The Document Downloading and Bidding for participation in e-tender please go through website <https://tripuratenders.gov.in>. The class of bidders has to be appropriate class depending upon the estimated cost of the work.

~~Executive Engineer~~
RD Kanchanpur Division
Kanchanpur, North Tripura

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PNIT NO: ePT27/EE/RD/KCP/DIV/2020-21 7448 DATED: 06.11.2020

The Executive Engineer, R.D Kanchanpur Division, Kanchanpur, North Tripura invites tender from eligible bidders up to 5.00 PM on 24.08.2020 for 5 (Five) Nos Construction projects under R.D. Kanchanpur Division during the year 2020-21. For details visit <https://tripuratenders.gov.in> or contact at Mobile No: 7085862819 for clarifications, if any. Any subsequent corrigendum will be available at the website only.

06-11-20
Executive Engineer
RD Kanchanpur Division
Kanchanpur, North Tripura